## Providing clean drinking water in Gujarat

1562. SHRI PRAVEEN RASHTRAPAL: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the steps taken for providing adequate clean drinking water to the rural areas in Gujarat;

(b) whether the Ministry is aware about great difficulties being faced by dalits in the State who do not get adequate facilities; and

(c) whether the Ministry is aware about very poor situation in schools, etc. in the rural areas and if so, the details of the actions proposed?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) Under the National Rural Drinking Water Programme(NRDWP) Government of India supplements the efforts of the States including Gujarat by providing them with technical and financial assistance for providing safe and adequate drinking water supply to the rural areas of the countiy. Under the NRDWP, the State Governments are vested with the powers to plan, approve and execute drinking water supply schemes. The projects/schemes to provide drinking water to the rural population are approved at the level of State Level Scheme Sanctioning Committee (SLSSC) in which representative of the Ministry of Drinking Water and Sanitation is present to see that the schemes sanctioned/approved as per the targets set under the Annual Action Plan.

(b) No such instance has come to the notice of the Ministry where great difficulties are being faced by dalits in the State in getting drinking water. As per the data entered by the States on the Integrated Management Information System (IMIS) of the Ministry as on 4.12.2014 in the State of Gujarat there are 149 SC concentrated habitations, out of which 144 are fully covered, 5 partially covered and no quality affected habitations. The funds allocated and released to the State of Gujarat under Scheduled Caste (SC) component of NRDWP in the year 2014-15 is ₹38.11 crores and 18.81 crores respectively.

(c) As per information on District Information System for Education(DISE), the percentage schools with drinking water facility in the State of Gujarat is 99.98.

## **NRDWP** allocation for Jharkhand

1563. SHRI PARIMAL NATHWANI: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the amount of funds allocated to Jharkhand under the National Rural Drinking Water Programme during each of the last three years and the current year; and